- (b) whether it is also a fact that the proceedings of the Shah Commission were disturbed by some antiso cial elements;
- (c) what are the reasons for which no precautions were taken to meet the contingencies of the situation; and
- (d) what steps Government propose to take to avoid such lapses in future?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) Possibility of trouble in the Pre miseg of the Shah Commission on k. 22-4-78 when Shri sanjay Gandhi was to appear was anticipated and the Shah Commission had requested the Delhi Administration to make suitable arrangements. Besides^ an unsigned letter dated 20-4-78 was also received in the Home Minister's Personal Section forewarning about possibility of a riotous situation being created on that day.

- (b) On arrival of Shri Sanjay Gan dhi at about 9.30 a.m. slogans and counter slogans w^re raised inside the Commissioti by supporters of Shri Gandhi and the opposite group. There were also scuffles between the mem bers of both the groups;
- (c) Adequate police arrangements had been made both inside as well as outside the Commission's hall and requisite precautions taken to control any trouble which enabled the developing situation to be dealt with adequately.
 - (d) Does not arise
 - (e) 707. [Transierred to the 12th May, 1978.]

Non-registration of the Cargo Handling workers of the Paradip Port

708. SHRI SURENDRA MOHANTY Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

- (a) whether it is a fact that the workers engaged in cargo handling at the Paradip Port have not yet been registered and listed; and
 - (b) if so, what are the reasons therefor?

THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): (a) Yes, Sir.

- (b) The volupie of traffic at present being handled manually in Paradip Port does not justify registration or listing of cargo-handling workers.
 - 709. [Transferred to the 12th May, 1978].

UPSC Advertisement to 'Lokmat' Nagpur

- 710. SHRI DEORAO PATIL: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:
- (a) whether it is a fact that 'LOKMAT' a daily newspaper published from Nagpur, was on the UPSC advertisement list;
- (b) whethej. it is also a fact that the paper has been deleted from that list fro-m the 25th January, 1978; and
 - (c) if so, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI JAGBIR SINGH): (a) and (b) Yes, Sir.

(c) Lokmat had to give place to another Marathi Daily having a comparatively very much larger circulation.

Demands of the Vidarbha region

711. SHRI DEORAO PATIL; SHRI KRISHNARAO NARAYAN DHULAP:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have re-